

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

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BENCH-II

C.P. No. 26/KB/2016

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

<p>1. Nirmalya Dasgupta 2. Poitha Dasu</p>	}	<p>Advocates for petitioners</p>	<p> 07/9/18</p>
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<p>1. CS. ROHIT KUMAR KESHARI 2. CS. RAHUL PARASRAMPURIA (PCS)</p>	}	<p>Respondent no. 1-10</p>	<p> 07/9/18.</p>
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ORDER

Ld. Counsel for the petitioner appears. Ld. Pr.CS appears for the respondent nos. 1 to 10. Ld. Counsel brought to my notice the order dated 06.08.2018 passed by Bench No.1 transferring this matter to Bench No.1 where other matters in between the same parties are pending. In view of this order, the Office is directed to transfer this case along with all pending applications to Bench No.1 on or before 28.09.2018. Whatever interim orders are there will continue.

(M. Member(J))